

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 215**  
**CP-42/ND/2022**

**IN THE MATTER OF:**

**Amit Jain** ... **Applicant**

**Versus**

**Aspcube Growth Pvt. Ltd. & Ors.** ... **Respondent**

**Under Section: 241-242 Comp. Act.**

**Order delivered on 26.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Rakesh Kumar, Adv Preeti kashyap, Adv.  
Ankit Sharma

**For the Respondent** :

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is adjourned to 19.07.2024.

**Sd/-**  
**(COURT OFFICER)**